

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

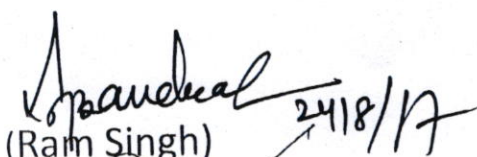
ORDER

No 684

Date : 24.08.2017

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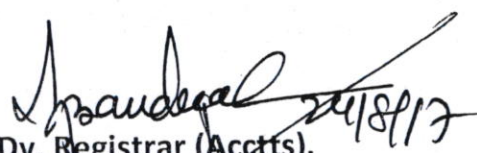
By Order.


(Ram Singh)
Dy.Registrar (Accts)
Date 24.08.2017

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6. Accounts Officer, High Court Wing Srinagar.
.....for information and n/a.
7. Shri Azad Ahmad Wani, Joint Registrar, High Court Wing Srinagar.
8. Shri Hafizullah Sheikh, D.E.O, High Court Wing Srinagar.
.....for necessary compliance.
9. Order Book.


Dy. Registrar (Accts).
Date 24/8/17